

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2020

Name of the Company:

Nuvoco Vistas Corporation Ltd.

V/s.

Northway Spaces Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Hardik P Modh appears for the Operational Creditor.

Learned Counsel Mr. Kunal P Vaishnav appears for the Corporate Debtor.

Matter is already listed on 08.07.2020.

Hence, matter to appear on 08.07.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 26th day of June, 2020.